

Ox-Jt 16.4.12

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given to U.
counsel for
practices.

S. Sahoo
17.4.12

17.4.12
S.O.C.J.

Order dated 16.4.2012

None appeared for the applicant
when called. On the last occasions,
i.e. on 6.2.2012, 14.2.2012, 9.4.2012
and even to-day, i.e. 16.4.2012,
neither the applicant nor his
counsel was present.

Shri S.B. Jena, Id. ALC submits
that the grievance of the applicant
as raised in this O.A. has
since been redressed. Recording
the above, we dismiss this O.A.
for default.

Inform the parties-

Wd
Member (J)

Member (A)